

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

O.A.No.1042/99

Date of Order : 6.8.99

BETWEEN:

Balanancharaiah .. Applicant.

AND

1. The Superintendent of Post Offices,
Tenali Division, Tenali,
Guntur District.
2. The Post Master, Peravali Palem,
Vemuru Mandalam, Guntur Dist. .. Respondents.

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Counsel for the Applicant .. Mr.V.Ch.Naidu

Counsel for the Respondents .. Mr.M.C.Jacob

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CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

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O R D E R

)(As per Hon'ble Shri R.Rangarajan, Member(Admn.))(

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None for the Applicant. Mr.M.C.Jacob, learned
standing counsel for the respondents.

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2. This OA is filed challenging the notification No.B II/315, dated 7.4.99 (A-1) which post is reserved for ST candidates. The applicant made 2 contentions in this OA. They are -

(a) This being a single post reservation is not permitted.

That contention had already been rejected as seen from the docket order dated 16.7.99 on the ground that the total ^{strength} ED Agents should be taken into account and a particular ED post in a particular post office cannot be treated as an isolated post.

(b) The second contention is that even if reservation is permitted there are required percentage of ST candidates in the cadre of ED Agents. Hence reserving the post for ST is not called for.

In this connection we asked the learned standing counsel to examine this issue and submit.

3. Today the learned counsel for the respondents submitted that there are 595 ED posts in the division and in that strength there should be 34 ST candidates in service whereas 31 candidates are only in service now. Hence the post is reserved for ST.

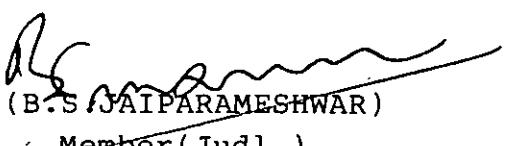
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4. In view of the above, the challenge to the notification dated 7.4.99 is to be rejected. Accordingly the OA is dismissed. No costs.


(B.S. JAI PARAMESHWAR)

~~Member (Judl.)~~

6.8.99

Dated : 6th August, 1999

(Dictated in Open Court)


(R. RANGARAJAN)

Member (Admn.)


R.R.
RANGARAJAN

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COPY TO:

1. HODHO
2. HRRN. M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1ST AND II nd COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD:

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN
THE HON'BLE MR.R. RANGARAJAN:
MEMBER (ADMN)

THE HON'BLE MR.B.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER DATE: 6/8/99

MA/RAT/CP.NO
IN
D.R. NO. 1042/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

(6 copies)

C.P. CLOSED

R.A. CLOSED

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

